FORM-7								
LIST OF CASES RECEIVED FOR PRE- INSTITUTION MEDIATION AND SETTLEMENT DURING THE MONTH OF JANUARY -2025								
S1. No.	Court Name	Name of Mediating authority/cen ter	Total Number of Applications pending on the 1st day of the month	Total Applications Received during the Month	Total Number of cases settled during the Month	Total Number of Non-starter cases during the Month	Total Number of Cases Filed during the month	Total Number of Application Pending at the end of the month
	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	DLSA	855	229	2	285	3	794
	LXXXIII Addl. City Civil and Sessions Judge, Bengaluru City. CCH-84							
	LXXXIV Addl. City Civil and Sessions Judge, Bengaluru City. CCH-85							
	LXXXV Addl. City Civil and Sessions Judge, Bengaluru City. CCH-86							
	LXXXVI Addl. City Civil & Sessions Judge, B'luru (CCH-87)							
	LXXXVII Addl. City Civil & Sessions Judge, B'luru (CCH-88)							
	LXXXVIII Addl. City Civil & Sessions Judge, B'luru (CCH-89)							
	LXXXIX Addl. City Civil & Sessions Judge, B'luru (CCH-90)							
1	Bengaluru Rural District	DLSA	140	35	0	54	0	121
1	IV Addl. District and Sessions Judge(Commercial Court), Ballari.	Pre-Institution of mediation center , Ballari	25	16	- Nil-	15	-NIL-	26